NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 13.06.2025 (FRIDAY)

CHENNAI BENCH (HYBRID MODE) 10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 78/2025 For Exemption IA No. 763/2025 For Stay IA No. 764/2025	Dandu Chakradhar & 3 Ors. Vs Escientia Biopharma Pvt Ltd & 9 Ors.	Mr.Ramasubramaniam Raja	
2.	Comp App (AT) (CH) No. 79/2025 For Stay IA No. 766/2025	FinTags Technologies Pvt. Ltd. & 2 Ors. Vs Dominic Savio & 3 Ors.	Mr. Saravanan Kumar	
3.	Comp App (AT) (CH) (Ins) No. 206/2025 For Condone Delay IA No. 582/2025 For Stay IA No. 583/2025	Assistant Commissioner State Goods and Services Tax Dept. Vs CA Rajendran PR RP of Asten Realtors Pvt. Ltd. & Anr.	Mr. EK Kumaresan	
4.	Comp App (AT) (CH) (Ins) No. 210/2025 For Exemption IA No. 587/2025	Atlantic Spinning and Weaving Mills Ltd. Vs Karnataka State Industrial Investment & Development Corporation Ltd & Anr.	Mr. VV Sivakumar	
5.	Comp App (AT) (CH) (Ins) No. 145/2025 To dispense with IA No. 391/2025 Delay in refiling IA No. 765/2025	Precious Energy Holdings Vs State Bank of India & 18 Ors.	Mr. Vishnu Mohan	

For Orders/Clarification (Dismissed)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT) (CH) No. 901470/2025 (9805111/01470/2024)	Shakti Bhushan Vs Titan company Ltd	Mr. Shakti Bhushan (Party-in-person)	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT) (CH) (Ins) No. 45/2021 For Stay IA No. 97/2021 For Exemption IA No. 98 & 99/2021	Power Grid Corporation of India Ltd Vs Aster Pvt. Ltd. & 3 Ors. WITH	Mr. Joshua Samuel	Ms. JVL Bharathi-R1 Mr. Varun Srinivasan R2 M/s Shivakumar & Suresh R3 Mr. VVSN Raju- R4
8.	Comp App (AT) (CH) (Ins) No. 162/2021 For Directions IA No. 522/2022	Jaguar Overseas Ltd Vs Aster Pvt. Ltd & Anr.	Mr. K Gaurav Kumar	Mr. JVL Bharathi-R1 M/s Sivakumar & Suresh R2
9.	Comp App (AT) (CH) (Ins) No. 177/2021 For Stay IA No. 360/2021	Southern Power Distribution Company of Telangana Ltd. Vs Kalvakolanu Murali Krishna Prasad, RP of Vaksh Steel Pvt. Ltd. & 2 Ors.	Mr. Adtihya Reddy	Ms. A Sandhya Rani R1 Mr.Y Suryanarayana R2 Mr. Shabeer Ahmed R3
10.	IA No.1095/2023 & 1260/2024 (For Directions) in Comp App. (AT) (CH) (Ins) No. 220/2022 For Stay IA No. 476/2022	P Mohanraj & 2 Ors. Vs Axis Bank Ltd. & 6 Ors	Mr. TK Bhaskar	Ms. Poornima Hatti- R1 Mr. V Mahesh- R3 Mr. Vipin Warrier R4
11.	Comp App (AT) (CH) (Ins) No. 238/2024 For Stay IA No. 629/2024	Ravi Srinivas S Erstwhile Managing Director, Super Agri Seeds Pvt. Ltd. Vs Kiran Gubba, Director, Gubba Cold Storage Pvt. Ltd. & Anr	Mr. TK Bhaskar	Mr. Anuj Raj- R1 Mr. Pranava Charan R2
12.	Comp App (AT) (CH) No. 39/2025 For Urgent listing IA No. 517/2025 For Exemption IA No. 518/2025 For Additional Docs IA No. 519, 551, 552 & 553/2025 For Stay IA No. 520 & 550/2025	Deccan Advanced Sciences Pvt. Ltd. Vs Escientia Biopharma Pvt Ltd & 12 Ors.	Mr. VV Sivakumar	Cyril Amarchand Mangaldas R2 R3 Mr. Bharadwaja Ramasubramaniam- R12 R13
13.	Comp App (AT) (CH) (Ins) No. 108/2025 For Delay in refiling IA No. 303 & 304/2025 For Condone Delay IA No. 305/2025	Transtar Handling & Warehousing Co. Vs Ennore Cargo Container Terminal Pvt. Ltd	Mr. AS Vishwajith	Mr. Bijai Sundar

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14.	Comp App (AT) (CH) No. 89/2024 For Additional Docs IA No. 1307/2024	S Radhakrishnan & Anr. Vs Hyderabad Pollution Controls Ltd. & 12 Ors.	Dr. S.V Rama Krishna	Mr. K Rajendran R1-R4, R8-R10
15.	Comp App AT) (CH) (Ins) No. 161/2024 For Stay IA No. 429/2024 For Exemption IA No 430/2024	MEIL-GAYATRI-ZVS- ITT (Consortium) Vs Guru Raghavendra Infrastructures & 2 Ors. WITH	Mr. Arjun Suresh	Mr. Pogulakonda Pratap R1 Mr. VK Sajith- R2
16.	Comp App AT) (CH) (Ins) No. 162/2024 For Exemption IA No. 431/2024 For Stay IA No. 432/2024	MEIL-GAYATRI-ZVS- ITT (Consortium) Vs Sri Krishna Engineering Company & 2 Ors	Mr. Arjun Suresh	Mr. VVSN Raju- R1 Mr. VK Sajith-R2
17.	Comp App (AT) (CH) (Ins) No. 323/2024 For Exemption IA No. 855/2024 For Stay IA No. 856/2024	Sri Ravichandra Textiles Pvt Ltd Vs Union Bank of India Asset Recovery Branch & Anr	Mr.V Raghunath (Vakalat not filed)	Mr.M Muthuperiasamy R1
18.	Comp App (AT) (CH) (Ins) No. 336/2024 For Stay IA No. 914/2024	Nakshatra Feeds India Pvt. Ltd. Vs Dantu Indu Sekhar, RP of Nexus Feeds Ltd. WITH	Mr. Avinash Krishnan Ravi	Ms. Mumaneni Vazra Laxmi
19.	Comp App (AT) (CH) (Ins) No. 479/2024 For Stay IA No. 1318/2024	Nakshatra Feeds India Ltd. Vs Dantu Indu Sekhar, RP of Nexus Feeds Ltd.	Mr. RS Sravan Kumar	Ms. Mumaneni Vazra Laxmi
20.	Comp App (AT) (CH) (Ins) No. 353/2024	Govt. of Tamil Nadu, Commercial Tax and Registration Dept. Vs Ramesh Khandelwal & Anr.	Mr. B Vijay	Mr. Sriram Venkatavaradan- R1 Mr. T Ravichandran R2
21.	Comp App (AT) (CH) (Ins) No. 11/2025	K. Parthiban Rasu Suspended Director of Star Trace Pvt. Ltd. Vs R Venkatakrishana, RP	Mr. Sudarshana Sundar	Mr. Ashwin Shabhag
22.	Comp App (AT) (CH) (Ins) No. 117/2025	D Srinivasa Rao Personal Guarantor of Priyaranjani Fibres Ltd. Vs Stressed Assets Stabilisation Fund & Anr.	Mr. D Srinivasa Rao Party-in-person	

23.	Comp App (AT) (CH) (Ins) No. 177/2025 For Stay IA No. 470/2025	Shriram Finance Ltd. Vs P. Eswaramoorthy Liquidator- Subhashri Bio Energies Pvt. Ltd.	Mr. P Elayarajkumar	
24.	Comp App (AT) (CH) (Ins) No. 201/2025 For Stay IA No. 566/2025	Palanigounder Eswaramoorthy Liquidator of Subhashri Bio-Energies Pvt Ltd Vs A Marimuthu	Mr. B Dhanaraj	
25.	Comp App (AT) (CH) (Ins) No. 185/2025 For Additional Docs. IA No. 498/2025	V. Ganesan Erstwhile Liquidator of Kamachi Industries Ltd. Vs Prudent ARC Limited & 5 Ors	Ms. S Indumathi Ravi	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
26.	TA (AT) No. 214/2021 (Comp App (AT) (Ins) No.1446/2019)	MB Power (Madhya Pradesh) Ltd Vs Anuradha Bisani, Liquidator of Lanco Infratech Ltd.	Ms. Varsha Banerjee	Ms. Anuradha Bisani, Liquidator
27.	TA (AT) No. 168/2021 (Comp App (AT) (Ins) No. 145/2020)	Vision Millennium Exports Pvt. Ltd. Vs Edelweiss Rural & Corporate Services Ltd	Mr. Pranay Sohini	Mr. VV Sivakumar
28.	Comp App (AT) (CH) (Ins) No. 34/2021 For Stay IA No. 81/2021	OPG Power Generation Pvt. Ltd. Vs AKCT Chidambaram Cotton Pvt. Ltd.	Mr. Abhishek Jenasenan	Mr. T Shanmugam
29.	Comp App (AT) (CH) (Ins) No. 78/2022 For Stay IA No. 158/2022 Urgent Hearing IA No. 159/2022	Roxcel Trading Company GmbH Vs Satyadevei Alamuri, RP of NUI Pulp & Paper Industries Pvt. Ltd. & 4 Ors.	Ms. Savitha K Jagadeesan	Mr. Ramaswamy Meyappan- R1
30.	Comp App (AT) (CH) (Ins) No. 183/2022 For Exemption IA No. 416/2022 Leave to file IA No. 417/2022 For Stay IA No. 418/2022	Dewa Projects Pvt. Ltd. Vs Vinod Pandinhare Veetil, Liquidator of Dewa Projects Pvt. Ltd. & 3 Ors	Ms. G. Sridevi	Mr. Ashwini Kumar Singh R1 Mr. Bhagavath Krishnan R2

31.	Comp App (AT) (CH) (Ins) No. 71/2023 For Urgent Hearing IA No. 255/2023 For Stay IA No. 256/2023	EM Najeeb Ellias Mohammed, Personal Guarantor of Green Gateway Leisure Ltd. Vs Union Bank of India & Anr WITH	Dr. KS Ravichandran, PCS	Mr. Varun Srinivasan R1
32.	Comp App (AT) (CH) (Ins) No. 175/2024 For Stay IA No. 474/2024	EM Najeeb Ellias Mohammed, Personal Guarantor of Green Gateway Leisure Ltd. Vs Union Bank of India & Anr	Mr. Mayan H Jain	Mr. Varun Srinivasan R1 Mr. PV Vinod- R2
33.	Comp App (AT) (CH) (Ins) No. 280/2023 For Stay IA No. 856/2023	The State Bank of India Vs PTC India Financial Services Ltd. & 2 Ors. WITH	Mr. Pranava Charan	Ms. Varsha Banerjee R1 Mr. Jose John- R2 Mr. Amir Bavani- R3
34.	Comp App (AT) (CH) (Ins) No. 285/2023 For Stay IA No. 870/2023	The State Bank of India Vs Indo Unique Flame Ltd & Anr.	Mr. Pranava Charan	Mr. Amir Bavani- R1 Mr. Jose John- R2
35.	Comp App (AT) (CH) (Ins) No. 433/2023 For Exemption IA No.1334 & 1335/2023	PRG Buildcon India Pvt. Ltd. Vs Riddhima Estates Pvt. Ltd	Mr. CV Shailandhran Mr. Jerin Asher Sojan	Mr. Abhishek Jenasenan
36.	Comp App (AT) (CH) (Ins) No. 140/2024 For Stay IA No. 376/2024	Reichindia Pharma Ltd. Rep by its Managing Director Syam Sunder Chidara	Mr. CV Shailandhran Mr. Ujjwal Jain	

<u>02.00 PM</u>

Note: After the matters listed at 02.00 pm, the regular Cause list will continue.

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
37.	Comp App (AT) (CH) (Ins) No. 202/2024 For Stay IA No. 551/2024	L Madhusudhan Rao Vs State Bank of India Stressed Assets Management Branch WITH	Mr.Sriram Venkatavaradan	Mr. Pranava Charan
38.	Comp App (AT) (CH) (Ins) No. 203/2024 For Stay IA No. 553/2024	L Ramalakshmamma Vs State Bank of India Stressed Assets Management Branch	Mr.Sriram Venkatavaradan	Mr. Pranava Charan

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: <u>https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf</u>
- 5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan

(044-28880500), or through email on e-mail ID: vcnclatchennai5@gmail.com

By order of Hon'ble Member (Judicial)

Chennai Bench

Copy to:

- 1. Notice Board
- 2. Website: <u>www.nclat.nic.in</u>